

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:01<sup>st</sup> October, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 103/2016(CZ)	Satish Kumar Tiwari Vs. State of M.P. & 3 Ors.	Ms. Swapnil Gupta, Adv. Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 93/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 9 Ors..	Mr. Ayush Dev Bajpai, Adv.	
3.	Original Application No. 47/2016(THC) (CZ) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.		
4.	Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
5.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	
6.	Original Application No. 16/2015(CZ) (M.A.No.219/16)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 04/2015(CZ) (M.A.No.177/16) (M.A.No.341/16)	Kishore Samrite (Pond Encroachment, Balaghat) Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Ravikant Patidar. Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary,Adv. Mr. Rohit Sharma, Adv. Mr. Ajay Gupta, Adv. Mr. Vinay Jain, Adv.	
8.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv.	
9.	Original Application No. 71/2016(CZ)	Ajay Dubey (Sinhashth, Ujjain) Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv. Mr. Dilip Kumar Mishra, Adv.	

10.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R-8 Mr. M.K.Meena, Adv. R-9	
11.	Original Application No. 164/2014(CZ) <b>(M.A.No.805/15)</b>	Govin Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
12.	Original Application No. 165/2014 (CZ) <b>(M.A.No.418/15)</b> <b>(M.A.No.839/15)</b>	Dinesh kumar Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
13.	Original Application 166 /2014 (CZ) <b>(M.A.No.419/15)</b> <b>(M.A.No.811/15)</b>	Ram Gopal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
14.	Original Application 167 /2014 (CZ) <b>(M.A.No.420/15)</b> <b>(M.A.No.812/15)</b>	Jeevraj Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
15.	Original Application 168 /2014 (CZ) <b>(M.A.No.421/15)</b> <b>(M.A.No.813/15)</b>	Chhotu das Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
16.	Original Application 170 /2014 (CZ) <b>(M.A.No.423/15)</b> <b>(M.A.No.814/15)</b>	Soji Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
17.	Original Application 171/2014 (CZ) <b>(M.A.No.424/15)</b> <b>(M.A.No.816/15)</b>	Shyam Lal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
18.	Original Application 172 /2014 (CZ) <b>(M.A.No.425/15)</b> <b>(M.A.No.830/15)</b>	Sharif Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
19.	Original Application 173 /2014 (CZ) <b>(M.A.No.426/15)</b> <b>(M.A.No.815/15)</b>	Raj kishore Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S. Rathore Adv. Mr. Vivek Khedkar Adv.	
20.	Original Application No. 174/2014(CZ) <b>(M.A.No.393/16)</b> <b>(M.A.No.859/15)</b> <b>(Amended Petition)</b>	Narayan Lal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	

21.	Original Application 180 /2014 (CZ) <b>(M.A.No.399/16)</b> <b>(M.A.No.831/15)</b> <b>(Amended Petition)</b>	Kamlesh Kumar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
22.	Original Application 181/2014 (CZ) <b>(M.A.No.400/16)</b> <b>(Amended Petition)</b>	Mahesh Kumar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
23.	Original Application 182 /2014 (CZ) <b>(M.A.No.401/16)</b> <b>(M.A.No.832/15)</b> <b>(Amended Petition)</b>	Chhagan Gurjar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
24.	Original Application 185/2014 (CZ) <b>(M.A.No.376/16)</b> <b>(M.A.No.817/15)</b> <b>(Amended Petition)</b>	Chittar Mal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
25.	Original Application 186 /2014 (CZ) <b>(M.A.No.377/16)</b> <b>(M.A.No.820/15)</b> <b>(Amended Petition)</b>	Puran Mal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
26.	Original Application 187 /2014 (CZ) <b>(M.A.No.378/16)</b> <b>(M.A.No.833/15)</b> <b>(Amended Petition)</b>	Govind Ram Soni Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
27.	Original Application 188 /2014 (CZ) <b>(M.A.No.379/16)</b> <b>(M.A.No.818/15)</b> <b>(Amended Petition)</b>	Sawar Lal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
28.	Original Application 189 /2014 (CZ) <b>(M.A.No.380/16)</b> <b>(M.A.No.819/15)</b> <b>(Amended Petition)</b>	Hanoota Ram Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
29.	Original Application 190 /2014 (CZ) <b>(M.A.No.402/16)</b> <b>(M.A.No.834/15)</b> <b>(Amended Petition)</b>	Mehruddin Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
30.	Original Application No. 202/2014 (CZ) <b>(M.A.No.405/16)</b> <b>(M.A.No.835/15)</b>	Mangilal Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	

31.	Original Application No. 205/2014 (CZ) <b>(M.A.No.408/16)</b> <b>(M.A.No.836/15)</b> <b>(Amended Petition)</b>	Gopal Raygar Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
32.	Original Application No. 213/2014 (CZ) <b>(M.A.No.416/16)</b>	Ram Dev Bairva Vs. Hindustan Zinc. Ltd., & Ors.	Mr. S.P.S. Nagar Adv.	
33.	Original Application No. 215/2014 (CZ) <b>(M.A.No.418/16)</b> <b>(M.A.No.854/15)</b>	Mahavir Prasad Vs. Hindustan Zinc. Ltd., & Ors.	Mr. S.P.S. Nagar Adv.	
34.	Original Application No. 219/2014 (CZ) <b>(M.A.No.422/16)</b> <b>(M.A.No.855/15)</b> <b>(Amended Petition)</b>	Panna Lal Raigar Vs. Hindustan Zinc. Ltd., & Ors.	Mr. S.P.S. Nagar Adv.	
35.	Original Application No. 220/2014 (CZ) <b>(M.A.No.423/16)</b> <b>(Amended Petition)</b>	Gautam Dhobi Vs Hindustan Zinc Ltd. & Ors.	Mr. S.P.S. Nagar Adv.	
36.	Original Application No. 221/2014(CZ) <b>(M.A.No.856/15)</b> <b>(Amended Petition)</b>	Laxman Nath Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
37.	Original Application No. 224/2014(CZ) <b>(M.A.No.857/15)</b> <b>(Amended Petition)</b>	Satya Narayan Bairva Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
38.	Original Application No. 227/2014(CZ) <b>(M.A.No.858/15)</b> <b>(Amended Petition)</b>	Ghisu Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
39.	Original Application No. 228/2014(CZ) <b>(M.A.No.913/15)</b> <b>(Amended Petition)</b>	Madanlal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
40.	Original Application No. 234/2014(CZ) <b>(M.A.No.437/16)</b> <b>(Amended Petition)</b>	Chhotulal Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
41.	Original Application No. 262/2014(CZ) <b>(M.A.No.478/16)</b> <b>(M.A.No.810/15)</b> <b>(Amended Petition)</b>	Hanuman Prasad Vs Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	

42.	Original Application No. 281/2014(CZ) <b>(M.A.No.495/16)</b> <b>(Amended Petition)</b>	Prahlad Mali Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
43.	Original Application No. 283/2014(CZ) <b>(M.A.No.497/16)</b> <b>(Amended Petition)</b>	Birdi Chand Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
44.	Original Application No. 285/2014(CZ) <b>(M.A.No.502/16)</b> <b>(Amended Petition)</b>	Chhotu Vs Hindustan Zinc Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
<b>FOR COMPLIANCE</b>				
45.	Original Application No. 15/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti <i>(Stone Crusher, Khamaria)</i> Vs. Union of India & Ors.	Mr. R.S.Verma, Appli. Mr. OmShankar Shrivastava, Adv.	

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